Name of the Corporate Debtor: YOGIRAJ GINNING AND OIL INDUSTRIES PRIVATE LIMITED; Date of Commencement of CIRP: 18-04-2022; List of Creditors as on: 11-05-2022; Name of IP: Ms. Vineeta Maheshwari; Process Number: 1; Last 5 digitof registration number: 10364

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | | Amount of Claims | Details in Annexure |
|---------|--|----------------------------|-----------|----------------------------|-----------|--|-------------------|--------------|--------------------|---------------------|
| | Creditor | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | | Annexure 1 |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | | | | | Annexure 2 |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 262801511 | 1 | 262062640 | 28.66 | | 738871 | | Annexure 3 |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 1 | 652386112 | 1 | 652386112 | 71.34 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | | | | | | | | | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | Annexure 9 |
| | Total | | 915187623 | 2 | 914448752 | 100.00 | | 3006592 | | |